

Title: Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 1999 (Amendment of the Schedule).

16.01 1/2 hrs.

SHRI VILAS MUTTEMWAR (NAGPUR): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

The motion was adopted.

SHRI VILAS MUTTEMWAR : I introduce the Bill.

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